

(c) No new leprosy institution has been established in the country in the year 1965 with foreign aid.

(d) Legal powers for rounding up vagrant leprosy patients are contained in the Lepers Act, 1893, the Railways Act 1890 and the Municipal Acts of the States. While the legal provisions are deemed to be adequate to tackle the problem of vagrant leprosy patients, they have not so far been vigorously enforced on grounds of financial and administrative difficulties. The matter is, however, engaging the attention of the Government.

Gold Seized in Bombay

3643. **Shri Kindar Lal:**
Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Bombay Police seized 2,110 tolas of gold valued at Rs. 3,11,000 and cash amounting to Rs. 21,000 from the residence of a businessman in South Bombay in a raid on the 2nd January, 1966; and

(b) if so, the action taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) In the early hours of 2nd January, 1966, the officers of the Bombay Police searched the residence of a businessman in South Bombay and recovered 2,110 tolas of gold bearing foreign markings and currency worth Rs. 21,005/-. The value of the seized gold is Rs. 1,31,875/- at the international rate.

(b) The person from whose residence the seizure had been made was arrested and afterwards released on bail. The case is still under investigation.

Dowleswaram Anicut

3644. **Shri Kolla Venkiah:**
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether a team of engineers

from different foreign countries studied the Dowleswaram anicut;

(b) the countries from which the engineers joined the team; and

(c) the points studied and opinions of the engineers on these points?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
(a) No.

(b) and (c). Do not arise.

Water Supply in Municipal Areas of Andhra Pradesh

3645. **Shri Kolla Venkiah:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Government of Andhra Pradesh have made any request to the Central Government for the grant of financial aid for arranging the supply of fresh water to municipal areas where there is water scarcity;

(b) if so, the amount requested for; and

(c) the action taken by Government thereon?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) Rs. 21,83,600.

(c) Andhra Pradesh has not been categorised as a drought-affected area. The proposals received from the State Government are in the nature of long term measures which can be financed under the normal pattern of the National Water Supply and Sanitation Programme and are being considered in that context.

Micro-Hydel Schemes

3646. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Irrigation and Power be pleased to state the number of micro-hydel schemes completed during the Third Five Year Plan period?